

(20)

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30-01-2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER : CP 11/2010
PETITION NUMBER : TP 19/16
NAME OF THE PETITIONER(S) : MR. Z. KANAKASABAPATHY &
ANOTHER
NAME OF THE RESPONDENT(S) : M/S. JET FASTNERS PVT. LTD. &
4 OTHERS
UNDER SECTION : 397/398

S.NO.	NAME(IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	Rajasekhar VK. (95001 53344)	Undertakes to file vakalat for respondents.	Rajasekhar

Shri Rajasekhar, Advocate, undertakes to file vakalat for all the respondents. Time granted till 08.03.2017. None present for the petitioners. Registry to issue notices to the petitioners and their counsel.

Posted to 08.03.2017.


MEMBER (J)


MEMBER (T)